

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 19**

**C.P.(CAA)1028/MB/2017 IN CA(CAA)767/MB2017**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **05.02.2024**

NAME OF THE PARTIES:    **BALAJI AMINES LTD**

Section 230-232 of the Companies Act, 2013

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**ORDER**

**C.P.(CAA)1028/MB/2017 IN CA(CAA)767/MB2017**

- 1) None present for the Applicant, when the matter is called out.
- 2) Stand over to 01.03.2024, for further consideration and hearing.

Sd/-

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare